

**Case No. M.S. 85/2021**

**07.12.2021**

Plaintiff is represented.

Ld. Counsel for the plaintiff vide petition no. 3009/2021 has prayed for another date for filing deficit court fee showing cause. It is pertinent to mention that no court fee is paid yet.

But the suit value of the case is Rs. 10,97,074/-.

Hence, in view of Letter No. HC.VII-35/2020/4313/A dated 24.09.2021, of Hon'ble Gauhati High Court and in the light of Bengal, Agra and Assam Civil Courts (Assam Amendment) Act, 2021, this C/R is placed before the Hon'ble Civil Judge, Dibrugarh for necessary action.

Office shall take necessary steps immediately.

Fixing **07.02.2022** as before.



Munsiff No. 1  
Dibrugarh